

CENTRAL ADMINISTRATIVE TRIBUNAL MUMBAI BENCH

D.A. No. 1010/97

Dated: the 14th day of December, 2001.

HON'BLE MR.S.R.ADIGE, VICE CHAIRMAN(A).

HON'BLE MR.S.L.Jain, MEMBER(J)

Vijay Gajanan Pendse,
working as Deputy Chief Signal and
Telecom.Engineer (Dy.CSTE),
(Junior Administrative Grade),
Central Railway,
Mumbai, CST. 400 001

....Applicant.

(By Advocate: Shri S.P.Kulkarni).

Versus

1. Union of India
through
Secretary,
Ministry of Railways and Chairman
Railway Board,
Rail Bhawan,
New Delhi-1

2. Member(Electrical),
Rail Board,
Rail Bhawan,
New Delhi-1.

3. General Manager,
Central Railway,
CST Fort,
Mumbai-1.

4. Chief Signal and Telecom.Engineer,
Central Railway CST Fort,
Mumbai-1.

5. Chief Communication Engineer,
CSTE Office, Central Railway,
CST, Fort, Mumbai-1

....Respondents.

(By Advocate: Shri V.D.Vadhavkar)

ORDER (ORAL)

S.R.Adige, VC(A):

Heard both counsel for applicant as well as

respondents.

2. We have gone through the entries in the applicant's Confidential Reports for the period 1991-92 to 1995-96 in considerable detail and relevant portions of the same have also been read out to applicant's counsel. Having regard to the fact and as per Railway Board's Circular dated 26.9.89 (Annexure-R1) the Selection Committee would not be guided merely by the overall assessment, if any, that may be recorded in the CRs, but will make its own assessment on the basis of the entries in the CRs, and the adverse remarks recorded in applicant's CR for the year ending 31.3.91, which were communicated to him on 2.8.91, Respondents cannot be faulted for not promoting the applicant to SAG of IRSEE against the available vacancies occurring upto 30.6.97.

4. In the result, the OA warrants no interference and is dismissed. No costs.

P.L.JAIN
(S.L.JAIN)
MEMBER (J)

S.R.Adige
(S.R.ADIGE)
VICE CHAIRMAN (A).

/Usha/